(b) if so, Government's views and reaction thereto;

Written Answers to

- the details of steps taken or proposed to be taken by Government for providing required infrastructure facilities and financial budget to all the police stations in the country; and
- (d) the time by when all the police stations in the country are likely to be connected through the latest cyber network and IT enabled tracking system?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI KIREN RIJIJU): (a) to (c) As 'Police' and 'Law and Order' are State subjects, falling in Entry 1 and 2 of Seventh Schedule of the Constitution of India, the principal responsibility for managing these subjects lies with the State Governments, including payment of their electricity and water bills. However, the States have not been able to modernize and equip their police forces upto the desired level due to financial constraints. It is in this context that the Ministry of Home Affairs has been supplementing the efforts and resources of the States, from time to time, by implementing the Scheme for Modernisation of State Police Forces (MPF) Scheme. During the XIIth Five Year Plan, a sum of Rs. 3750.87 crore has been allocated for 'Plan' purposes and a sum of Rs. 8195.53 crore has been approved for 'Non-plan' purposes under the Scheme.

The items required by the State Police, namely, modern weapons, ammunition, vehicles, security related equipment, training equipment, forensic science equipment, etc. are to be funded under 'Non-Plan' component of the Scheme. Infrastructure projects like the construction of police stations, outposts, police line buildings, houses for lower and upper subordinate police personnel, police training institutions and forensic science laboratories are to be funded under 'Plan' component of MPF Scheme.

(d) Ministry of Home Affairs has implemented the 'Crime and Criminal Tracking Network & System' (CCTNS) Project which is a mission mode project under National e-Governance plan. The project aims at creating a comprehensive and integrated system and a nation-wide networked solution for connecting more than 15,000 Police Stations and nearly 6,000 higher officers in 29 States and 7 Union Territories (UTs) of the country for sharing of real-time crime and criminal information.

The CCTNS Project is under full scale implementation in all States/UTs and has been extended till March 2015, with the provisions for additional one year extension till March 2016 at no extra cost.

Schemes under Nirbhaya fund

2182. SHRI SANJAY RAUT: Will the Minister of HOME AFFAIRS be pleased to state:

whether Government has received any proposals from various States,

particularly Maharashtra for implementation of several schemes/ programmes under Nirbhaya Fund;

- (b) if so, the details thereof and Government's response thereto; and
- (c) the State-wise details of amount utilized under various schemes and programmes under Nirbhaya Fund in the country, since its inception?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI KIREN RIJIJU): (a) and (b) Proposals have been received only from the State Governments of Kerala and Karnataka.

A brief of the proposals received from the above mentioned States along with costs per head-wise is given in Statement (*See* below) In Nirbhaya Fund, only the concerned Central Ministries / Departments like Ministry of Home Affairs, Ministry of Women and Child Development etc. were requested to formulate proposals to utilise the resources in the Fund to enhance the safety and security of women in the country. After several rounds of consultations, three proposals from the Ministry of Home Affairs, Ministry of Road Transport and Highways and Ministry of Railways have been approved by the Ministry of Finance.

(c) In the Budget of the current financial year another Rs. 1000 crore has been sanctioned for Nirbhaya Fund. Funds are yet to be appropriated and allocated under the appropriate head to initiate expenditure. Hence no project activities could take place. However, preparatory activities have been initiated.

Statement

Proposal for Karnataka

The key initiatives identified by the Bangalore City Police are as under:

- 1. Deploying police vehicles at girls colleges, schools, outside metro stations and places prone to teasing / harassment of women and chain snatching.
- Deployment of NGO volunteers round the clock at women's helpdesks in Police Stations.
- 3. Special Advertisement campaigns to educate women on their safety Programs for women's safety by Special Police Unit for Women and Children (SPUWAC) and districts.

This initiative aims not only ensuring the safety of women but also to empower them. Ensuring their safety would involve stringent surveillance at additional spots perceived

Written Answers to

as vulnerable for women and timely and efficient response. Empowerment would involve creating awareness and educating women in self defense, vocational training etc.

Sl. No.	Initiatives	Approx.
1	Equipment for location of phone from which distress call has been made to Police Control Room	05.00 crores
2	Equipment for finding out exact location of a target mobile phone	05.00 crores
3	Police vehicles outside girls colleges, schools, metro stations and places prone to teasing/harassment of women and chain snatching	36.00 crores
4	Installation of CCTV Cameras at and around girls schools / colleges	25.50 crores
5	NGO volunteers at women's helpdesks in Police Stations and Critical Care Response Unit (CCRU) at leading hospitals	05.49 crores
6	Corpus for running programs for women's safety by SPUWAC and divisions	10.00 crores
7	Advertisements	06.00 crores
8	GIS based crime mapping and analytics for Bangalore City Police	02.00 crores
	Total	94.99 crores

Proposal of Kerala

Nirbhaya Keralam Surakshit Keralam: The project will be implemented in two phases. First phase will cover 06 districts and the second phase will cover balance 08 districts. Thiruvananthapuram city, Alappuzha, Kottayam, Kochi city, Kozhikkode city and Kasargode which reported maximum crime against women and children will cover in the first phase.

The basic frame work of the project will be:

- Starting a State Nirbhaya Committee (SNC) to formulate guidelines, directions and general superintendence of the project.
- Starting Nirbhaya District Committees (NDC) at the district Head Quarters 2. for co-ordination and control at district level.

 All the manpower except the Project Manager and volunteers to implement this Scheme will be drawn from the State Police and hence no expenses are required for the smooth implementation of the project.

[RAJYA SABHA]

Major areas to be addressed/proposed solutions

Training: Digital Training and Certification through Online Portal and Training for Police Personnel, Cyber security awareness Training and Certification, Training through Nirbhaya Schools and College clubs Gentlemen community for Boys, Nirbhaya internship for Students, Seminars, Workshops, Road Shows, Mock Drills, Self-Defense training, Counseling.

Systems to Deter Crime: Nirbhaya Online Surveillance Portal with multiple features to prevent crime, Nirbhaya Volunteers, Raising All-Women battalion, Policewomen patrol to help women in distress, All Women Police Station, Bike Patrolling, Policemen / Women in Trains, Nirbhaya Call Centre, Nirbhaya Zones, Nirbhaya certified establishments, Nirbhaya Awards, Nirbhaya Transportation System, Strengthening Anti-Human Trafficking units, Media Campaign.

Systems at the moment of Crime: Android/IPhone App/Surveillance camera with alarm.

Address issues of victim: Provision to report crime anonymously, if required, Involvement of Nirbhaya Associations/community self help groups, Counseling, Cyber Cells at District levels to have at least 2 trained, Women police officers, Formation of Women Protection Committees in each Residential Association, Rehabilitation of Victims:—

Sl. No.	Particulars	Cost
1.	Digital Training and Certification through Online Portal	
2.	Training through Nirbhaya Schools and College Clubs	
3.	Gentlemen Community for Boys	20.525 crores
4.	Nirbhaya internship for students	
5.	Seminars	
6.	Workshops	
7.	Road Shows	

Sl. No.	Particulars	Cost
8.	Mock Drills	
9.	Self - Defense Training	
10.	Counseling	
11.	Training of Police Personnel in Soft Skills and Law	15 crore
12.	Cyber Security Awareness Training and Certification	10 crore
13.	Nirbhaya Online Surveillance Portal with multiple features to prevent crime	26.6 crore
14.	Nirbhaya Volunteers	12.02 crore
15.	Raising All Women Battalion	
16.	Police Women Patrol to help women in distress	
17.	All Women Police Station	70 crore
18.	Bike Patrolling	
19.	Policemen / Women in Trains	
20.	Nirbhaya Call Centre	4.3 crore
21.	Administrative Expense (5% of the total project cost)	9.14 crore
22.	Nirbhaya Awards	0.01 crore
23.	Nirbhaya Transportation System	2 crore
24.	Strengthening Anti-Human Trafficking Units	3.25 crore
25.	Media Campaigns	5 crore
26.	Android / Iphone Apps	0.5 crore
27.	Counseling	
28.	Rehabilitation of Victims	13.66 crore
	Total Cost of the Project	192.095 crore

Rape against children in Karnataka

2183. SHRI RAJEEV CHANDRASEKHAR: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government is aware of the latest National Crime Records Bureau